

FLILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016

NAME OF THE THE CORPORATE DEBTOR

IMP-POWERS LTD

DATE OF COMEINCEMENT OF CIRP

29-03-2022

LIST OF CREDITORS AS ON

01-05-2023

SN	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED				AMT OF MUTUAL DUES THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ADMITTED	CLAIM UNDER VERIFICATION	REMARKS	
		DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMT COVERED BY SECURITY INTT	AMT COVERED BY GUARANTEE					RELATED PARTY
1	Avenue E-Commerce L	04.05.2022	53,07,704.00	52,00,000.00	Advance payment for IP	0.00	0.00		0.00	1,07,704.00	0.00	
1			53,07,704.00	52,00,000.00	0.00	0.00	0.00	0.00	0.00	1,07,704.00	0.00	

